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BEFORE SHRI SURESH CHANDRA, JOINT SECRETARY & LEGAL ADVISER & FIRST APPELLATE
AUTHORITY (JUDICIAL)

F.No.44(5)/2014-Judl.

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, ROOM NO. 419, 'A' WING,
SHASTRI BHAVAN, NEW DELHI-110001

FAA No.JS&LA(SC)/6/2015

IN THE MATTER OF :

Sh.R K Jain
President, Excise and Customs Bar Association
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003

Appellant

Versus

Central Public Information Officer (Judl.)
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhavan, New Delhi. 110001

Respondent

ORDER

Date of Order : 1.06.2015

The present appeal dated 18.04.2015 has been preferred by the appellant against the reply dated 01.01.2015 given by CPIO. The appeal has been received in this office on 21.04.2015 and today's i.e. 01.06.2015 was fixed for hearing.

2. Notices were served but despite service of notices, appellant has presented and CPIO is present in person. The appellant has now amended his application to seek details of-


(i) Number of requests received from the Attorney General, Solicitor General and other Law Officers for permission to take private cases from 1.1.2013 till the date of providing information.

(ii) Year-wise information about the fees received by Attorney General, Solicitor General and each of the Law Officer for the year 2013 & 2014.

3. In view of the above, the request in the application dated 14.11.2014 as amended above is allowed and hence the information may be furnished to the applicant.

4. In case, the Appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi.-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

The parties be informed accordingly.


(SURESH CHANDRA)
Joint Secretary & Legal Adviser &
First Appellate Authority
Date : 01.06.2015

Copy to :-

1. RTI Cell, Department of Legal Affairs, Shastri Bhavan, New Delhi-110001
2. File No.44(5)/2014-Judl.
3. NIC